

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Deepa Mukherjee

MAIN PETITION NUMBER : CP(IB)/25/CHE/2024

(IA/MA) APPLICATION NUMBERS
IA/668CHE)/2024

ORDER

Present: Ld. Counsel Shri A S Sathish Kumar for the Petitioner.

Ms. Rajalakshmi, IRP in person.

IRP report is available on record.

In the instant case, IRP has recommended for initiation of IRP against the Petitioner / Personal Guarantor which prayer has been made in the present petition.

List the petition for hearing on **30.05.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)